

(a) the names of persons whose statues have been erected in Delhi during the last three years ;

(b) the names of persons in whose case more than one statue has been erected in Delhi during that period ;

(c) whether any statues in the memory of Mahatma Gandhi have been erected in Delhi ; and

(d) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAMAIAH) : (a) From the enquiries made it has been ascertained that the following statues have been erected in Delhi during the period in question .

Names :

1. Composite bronze statue of Netaji Subhash Chandra Bose.
2. Maharana Partap.
3. Dr. B. S. Munje.
4. Lokmanya Bal Gangadhar Tilak.
5. Poet Thiruvalluvar.
6. Lala Lajpat Rai.

(b) In no case more than one statue has been erected during this period.

(c) A statue of Mahatma Gandhi was installed in Town Hall complex by the local body some years ago.

(d) Does not arise.

Waste land in Saurashtra

288. **SHRI VIREN J. SHAH :** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Government are aware that large tracks of agricultural land are turning into wasteland in Gujarat because of ingress of salination due to lack of suitable arrangements to retain ground water resources on the South-West coast of Saurashtra ; and

(b) whether Government propose to allocate special funds to the State Government to take suitable remedial measures in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : (a) and (b) Information is being collected from the State Government of Gujarat and will be laid on the Table of the Sabha.

राज्यों में अनिवार्य परिवार नियोजन

289. श्री ओम प्रकाश त्यागी :

श्री जगदीश प्रसाद माथुर :

क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं जहाँ पर परिवार नियोजन को अनिवार्य बना दिया गया है ;

(ख) उन राज्यों के नाम क्या हैं जहाँ पर परिवार नियोजन को न अपनाने वाले व्यक्तियों के विरुद्ध कड़े कदम उठाए गए हैं ; और

(ग) सरकार द्वारा देश में सम्पूर्ण परिवार नियोजन का कानूनी तौर पर पूर्ण रूप से अनिवार्य न बनाए जाने के क्या कारण हैं ?

†[Compulsory Family Planning in States

289. **SHRI OM PRAKASH TYAGI :**

SHRI JAGDISH PRASAD MATHUR :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the names of the States where family planning has been made compulsory ;

(b) the names of the States where deterrent steps have been taken against persons who do not take recourse to family planning ;

† [] English translation.